

**GOVERNMENT OF INDIA
INFORMATION TECHNOLOGY
LOK SABHA**

STARRED QUESTION NO:144
ANSWERED ON:28.11.2001
DUTY FREE INFOTECH ITEMS
GOWDAR MALLIKARJUNAPPA;Y.S. VIVEKANANDA REDDY

Will the Minister of INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Indian hardware and software sectors are divided over WTO deadline for making 217 infotech items duty
- (b) if so, the main difference;
- (c) whether the deadline set by the WTO has been adhered to; and
- (d) if not, the time by which a final decision is likely to be taken in this regard?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS, INFORMATION TECHNOLOGY AND COMMUNICATIONS (SHRI PRAMOD MA

(a),(b),(c) and (d): A Statement is laid on the Table of the Lok Sabha.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO.144 FOR 28-11-2001 REGARDING FREE INFOTECH ITEMS

(a): No, Sir.

(b): Does not arise.

(c): Yes, Sir. The deadline set by WTO for phasing out basic customs duties on 217 Information Technology products as specified in the Information Technology Agreement-1 (ITA-1) of the WTO has been adhered to.

(d): Does not arise.